

Annexure – 7

Name of the corporate debtor: Metcalfe Properties Private Limited ; Date of commencement of CIRP: 03/12/2025 ; List of creditors Government Dues after receiving the new Claims before 7th COC Meeting and Claim admitted in 7th COC Meeting held on 12-05-2026 (COC reconstituted)

List of operational creditors (Government dues)

(Amount in ₹ 51,74,12,434-)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, th at may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|------------------------------------------|-------------------------------------------------------------------|---------------------------|---------------------|---------------------------|-------------------------------------------------------------------------------------|------------------------|-----------------------------------------|----------------------------|-------------------------------------------------|------------------------------------|------------------------------|----------------------------------------------------------------------------------------------------------------------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Amritsar Development Authority | Punjab Urban Development Authority , (PUDA) Government of Punjab | 23-01-2026 | 46,74,12,434 | 46,74,12,434 | PUDA Licence Fee along with Interest and Penalty | No | 0% | 0 | 0 | 46,74,12,434 | 0 | LICENSE RENEWAL FEE: RS. 1,82,11,434/- EXTERNAL DEVELOPMENT CHARGES EDC: RS. 40,54,64,000/- LICENSE FEE: RS. 4,37,37,000/- |
| 2 | Real Estate Regulatory Authority, Punjab | | 02-04-2026 | 5,00,00,000 | 5,00,00,000 | Penalty Imposed due to non Registration of Projects and non reply of Notice of RERA | No | 0% | 0 | 0 | 5,00,00,000 | 0 | Penalty Imposed due to non Registration of Projects and non reply of Notice of RERA |
| | | | | | | | | | | | | | |
| | Total No. of Claim -2 | Total amount of Claim | | 51,74,12,434 | 51,74,12,434 | | | | - | - | 51,74,12,434 | - | |